Unstarred Questions

(a) whether the work of road construction is being done by National Highways Authority of India (NHAI) in the strategically important Indo-Nepal border area under the Bharatmala project;

(b) if so, the details thereof;

(c) whether the work of construction of road in strategically important Indo-Nepal border area, under Bharatmala project, is in progress as per the target and is slated to be completed within the definite time period; and

(d) if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) to (d) The Government of India has approved Phase-I of Bharatmala Pariyojana with financial outlay of ₹ 5,35,000 crores to develop 24,800 km Highways along with 10,000 km residual NHDP stretches over a period of 5 years. In Bharatmala Pariyojana Phase-I, development of Border and International Connectivity roads for a length of 2000 km has also been envisaged with outlay of ₹ 25,000 crores. Along Indo-Nepal Border, the project *i.e.* balance work of Piprakothi-Motihari-Raxaul on NH-28A of about 69 km length and civil cost of approximately ₹ 334 crore has been awarded in December, 2018 and commenced in February, 2019 with scheduled completion period of 12 months.

## National Register on Transport

1698. SHRI HUSAIN DALWAI: Will the Minister of ROAD TRANSPORT AND HIGH-WAYS be pleased to state:

(a) the details of the current status of National Register on Transport Portal;

(b) the revenue collected by Government by providing access to Vahan and Sarathi database;

(c) the details of the number of Government and private entities with access to the Vahan and Sarathi database;

(d) whether Government has intended to sell Vahan and Sarathi database in bulk, if so, the estimated revenue for such a sale; and

(e) whether Government linked Vahan and Sarathi with stolen vehicles data from National Crime Record Bureau?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) Sir, the Centralized National Registry for transport, maintained by this

Ministry through National Informatics Centre (NIC) comprises approximately 25 crore vehicle registration records and approximately 15 crore driving licence records.

(b) The revenue collected by the Government by providing access to VAHAN and SARATHI database is rupees 65 crores till date.

(c) The Government has provided access to 32 Government entities and 87 private entities.

(d) The Ministry has provided for "Bulk Data Sharing Policy and Procedure‰ for sharing certain fields in bulk data of vehicle registration. The organization seeking bulk data can obtain the data with an amount of ₹ 3.00 Crore for the F.Y. 2019-20. Educational institutions can obtain the data only for research purposes and for internal use only and are provided the bulk data one time on payment of an amount of ₹ 5.00 lakh only for the F.Y. 2019-20.

(e) Yes Sir, the Government has linked VAHAN and SARATHI with stolen vehicles data from National Crime Record Bureau.

## **Recently approved highway projects**

1699. SHRI BHUBANESWAR KALITA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has recently approved highway projects worth rupees seven lakh crores;

(b) if so, the details thereof, project-wise; and

(c) the extent to which job opportunities will increase following implementation of the highway projects?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI): (a) and (b) Yes, Sir. Total 34800 kms of NH length including 10,000 kms of residual NHDP stretches has been approved for development under Bharatmala Pariyojana Phase-I at an estimated cost of ₹ 5, 35,000 cr. So far, total 225 nos. of projects having an aggregate length of about 9613 kms have been appraised and approved under Bharatmala Pariyojana Phase-I.

(c) It is expected to generate about 14.2 crores man-days of employment during the implementation of Bharatmala Pariyojana Phase-I